

**In The Central Administrative Tribunal  
Jaipur Bench, Jaipur**

OA/TA/MP. No. CP. 163/1995 /199

Suresh Chand Sharma Versus ~~Mr. G. P. Sharma~~ Mr. Gautam Gupta

| Date of Order | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
|---------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 21-11-95      | <p>Mr. C. B. Sharma, Counsel for the petitioner</p> <p>Heard. The learned counsel for the petitioner does not press this application. It is, therefore, dismissed as not pressed.</p> <p style="text-align: center;">(O. P. Sharma)<br/>M(A)</p> <p style="text-align: right;">C. K. Sharma<br/>(Gopal kishna)<br/>V. C.</p> <div style="position: absolute; left: 210px; top: 430px; transform: rotate(-90deg); font-size: small;">Recd<br/>Copy<br/>to<br/>21/11/95<br/>ad.</div> <div style="position: absolute; left: 270px; top: 440px; border: 1px solid black; border-radius: 50%; padding: 5px; text-align: center;">369/95</div> <div style="position: absolute; left: 380px; top: 450px; text-align: center; font-size: small;">Central Administrative Tribunal<br/>Jaipur Bench, JAIPUR<br/>Central Administrative Tribunal is<br/>P. O. of the Tribunal. The Case is<br/>for Consignment to Record.</div> <div style="position: absolute; left: 390px; top: 540px; text-align: center; font-size: small;">Dealing Secy. Record Section Officer<br/>Digit No... 17... Kuper (Judicial)</div> |